

REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

Second Session—Second Lok Sabha

Seventh Report



सत्यमेव जयते

LOK SABHA SECRETARIAT  
NEW DELHI

November, 1957.

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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**SEVENTH REPORT**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventh Report.

2. The Committee met on the 9th September, 1957 to consider allotment of time to the Resolutions set down in the list of Business for Saturday, the 14th September, 1957.

3. The Members whose resolutions had been included in the List of Business for the 14th September, 1957 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Sarvashri Ram Sewak Yadav and Arun Chandra Guha and the representatives of the Ministries of Home Affairs, Information and Broadcasting and Rehabilitation attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 14th September, 1957, recommend the following time-table:—

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| (1) Resolution regarding nationalisation of sugar industry.   | Out of the total time of 2 hours allotted to this resolution, 25 minutes were taken up on the 30th August, 1957. The balance of 1 hour and 35 minutes would be available on the 14th September, 1957. |
| (2) Resolution regarding appointment of a Tribunal to review the cases of dismissed Government employees. | 2 hours.  |

- (3) Resolution regarding nationalisation of film industry. 1 hour.
- (4) Resolution regarding appointment of a Committee to review the working of the rehabilitation of East Bengal Refugees. 2 hours.

HUKAM SINGH.

NEW DELHI;  
*The 10th September, 1957.*

## ANNEXURE

### Proceedings of Lok Sabha re: Adoption of Reports

(1) MOTION RE: ADOPTION OF THE FIRST REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 19th July, 1957:

"That this House agrees with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th July, 1957."

[L.S. Deb., Part II, dated the 19th July, 1957]

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(2) MOTION RE: ADOPTION OF THE SECOND REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 26th July, 1957:

"That this House agrees with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1957."

[L.S. Deb., Part II, dated the 26th July, 1957]

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(3) MOTION RE: ADOPTION OF THE THIRD REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Jhulan Sinha and was adopted by the House on the 2nd August, 1957:

"That this House agrees with the Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st July, 1957."

[L.S. Deb., Part II, dated the 2nd August, 1957.]

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(4) MOTION RE: ADOPTION OF THE FOURTH REPORT OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 17th August, 1957:

“That this House agrees with the Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th August, 1957.”

[L.S. Deb., Part II, dated the 17th August, 1957]

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(5) MOTION RE: ADOPTION OF THE FIFTH REPORT OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 23rd August, 1957:

“That this House agrees with the Fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd August, 1957.”

[L.S. Deb., Part II, dated the 23rd August, 1957]

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(6) MOTION RE: ADOPTION OF THE SIXTH REPORT OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 30th August, 1957:

“That this House agrees with the Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th August, 1957.”

[L.S. Deb., Part II, dated the 30th August, 1957]

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(7) MOTION RE: ADOPTION OF THE SEVENTH REPORT OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Shraddhakar Supakar and was adopted by the House on the 12th September, 1957:

“That this House agrees with the Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th September, 1957.”

[L.S. Deb., Part II, dated the 12th September, 1957]

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